

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No. 1197  
TO BE ANSWERED ON 19.09.2020

**UGC**

**1197. SHRI P.V. MIDHUN REDDY:**

**DR. SANJEEV KUMAR SINGARI:**

**SHRIMATICHINTA ANURADHA:**

**SHRI BALASHOWRY VALLABHANENI:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the University Grant Commission(UGC) has directed the Universities to complete all the examinations which were delayed due to COVID by September 30<sup>th</sup> 2020;
- (b) if so, the details thereof;
- (c) whether the Supreme Court has issued a directive that any state decides that it is not possible to conduct the examinations by September 30, 2020 may approach the UGC for an extension of this deadline;
- (d) whether any State Government have approached the UGC under this directive; and
- (e) if so, the details thereof ?

**ANSWER**  
**MINISTER OF EDUCATION**  
**(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b): The University Grants Commission (UGC) has issued revised guidelines dated 06.07.2020 on Examinations and Academic Calendar for the Universities in view of COVID-19 Pandemic. According to these guidelines, the Universities are required to complete the examinations by the end of September, 2020 in offline (pen & paper)/ online/ blended (online + offline) mode following the prescribed protocols/ guidelines related to COVID-19 pandemic. These guidelines are available at [https://www.ugc.ac.in/pdfnews/6100894\\_UGC-Revised-Guidelines-on-Examinations-and-Academic-Calendar-for-the-Universities-in-view-of-COVID-19-Pandemic\\_06\\_07\\_2020.pdf](https://www.ugc.ac.in/pdfnews/6100894_UGC-Revised-Guidelines-on-Examinations-and-Academic-Calendar-for-the-Universities-in-view-of-COVID-19-Pandemic_06_07_2020.pdf) .

(c): In its judgement dated 28.08.2020 for WP(C) No. 724/2020 and others, the Hon'ble Supreme Court has disposed of the batch of cases and ordered that if any State/Union Territory in exercise of its jurisdiction under Disaster Management Act, 2005 has taken a decision that it is not possible to conduct the final year/terminal semester examination by 30.09.2020, such State/Union Territory has the liberty to make an application to the UGC for extending deadline of 30.09.2020 for that State/Union Territory. The same shall be considered by UGC and rescheduled date communicated to such State/Union Territory, at the earliest.

(d) & (e): The State Governments of West Bengal, Punjab, Odisha, Meghalaya and Maharashtra have approached the UGC in this regard.

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